

1	2	3	4	5
26.	Tamil Nadu . . . . .	1497.1	1513.0	35.76
27.	Karnataka . . . . .	1050.5	902.9	30.17
28.	Kerala . . . . .	1045.2	910.9	40.34
29.	Pondicherry . . . . .	48.0	34.4	80.54
30.	Andaman & Nicobar Islands . . . . .	20.0	9.9	125.00
31.	Laccadives . . . . .	7.6	1.8	50.00

### Steps to increase Cement allocation to Orissa

6249. SHRI ARJUN SETHI: Will the Minister of INDUSTRY be pleased to state:

(a) whether Central Government are aware of the acute shortage of cement in Orissa for implementing various construction works in the State;

(b) if so, what steps Government are taking to increase the cement allocation to Orissa keeping in view the scarcity of cement in that State; and

(c) the details about the increase in allocation of cement expected to be made available for Orissa in 1982-83?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI): (a) There is a general scarcity of cement in the country including the State of Orissa. To this extent possibility of some of the construction works being adversely affected cannot be ruled out.

(b) Government are making every effort to increase the availability of cement in the country by way of better utilisation of existing capacity, sanctioning new capacities and allowing imports.

(c) Quarterly allocation of cement to the States including Orissa in 1982-83 will be made in the context of the new policy of partial de-control of cement recently announced by Government. It is difficult at this stage to indicate the exact quantity of levy cement that will be allocated to the State during the year 1982-83.

### Industrial Scheme of Gujarat

6250. SHRI NAVIN RAVANI: Will the Minister of INDUSTRY be pleased to state:

(a) whether there is any industrial scheme of Gujarat pending with the Central Government for approval;

(b) if so, since when and what are the details thereof; and

(c) the position of each scheme relating to approval or disapproval?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI): (a) to (c). 494 applications for the grant of industrial licences for setting up industries in Gujarat State were received during the period from 1980 to 1982 (upto 23-3-1982). Out of these, 166 were approved and letters of intent issued, 213 were rejected, 36 were otherwise disposed of and 79 are presently at various stages of consideration. These pending applications relate to industries like Chemicals, Vanaspati, Cement, Drugs and Pharmaceuticals, Sugar, Electronic Equipments, etc.

### Multinational Companies

6251. SHRI NAVIN RAVANI:  
SHRI MOHAN LAL PATEL:

Will the Minister of INDUSTRY be pleased to state:

(a) the names of multinational companies functioning in India since 1 January, 1979;